

web

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

Pursuant to letter No. 2994-3006/DHC/Gaz./DHJS/SumVac/ 2022 dated 23.05.2022 of Hon'ble High Court of Delhi, I hereby authorize the following Additional District & Sessions Judges of East District, Karkardooma Courts, Delhi under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of Bail/urgent criminal application pertaining to all the Police Stations/investigations Agencies of East District, Karkardooma Courts, Delhi, during the Summer Vacation 2022 w.e.f. 10.06.2022 to 30.06.2022 (both days inclusive).

S. NO.	NAME OF THE JUDICIAL OFFICERS	PERIOD OF DETENTION
1.	Sh. Arun Sukhija, Additional Sessions Judge (East)	10.06.2022, 13.06.2022 & 14.06.2022
2.	Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity)/East	15.06.2022 & 16.06.2022
3.	Sh. Rakesh Kumar Rampui, ASJ (SFTC-RC)/East	17.06.2022 & 18.06.2022
4.	Sh. Reetesh Singh, ASJ/Spl. Judge NDPS (East)	20.06.2022 & 21.06.2022
5.	Ms. Surabhi Sharma Vats, ASJ/Spl. FTC (East)	22.06.2022 to 30.06.2022

The above mentioned Judicial Officers shall hold their courts and shall be assisted by their own staff.

The office of the court will remain open daily from 10:00 am to 5:00 pm except on Second Saturday, Sunday and other holiday, if any.



(Deepak Jagotra)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.
Dated 7/6/2022

No. 4000 - 4020 /Pr. D&SJ(E)/KKD/DELHI

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court, New Delhi.
2. The Principal District & Sessions Judge, (HQs) Tis Hazari Courts Delhi.
3. The Principal District & Sessions Judges, New Delhi District/ North-East District /North District/ North-West District/ West District/ Shahdara District/ South District /South-East District/ South-West District/Rouse Avenue Court Complex.
4. The Officer Incharge, Pool Car Section, Karkardooma Court, Delhi.
5. The Officer Incharge, Judicial Branch, Karkardooma Courts, Delhi.
6. The Officer Incharge, Record Rooms, Karkardooma Courts, Delhi.
7. All the Judicial Officers Concerned.
8. The DDO, East, Karkardooma Courts, Delhi.
9. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi.
10. The President, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
11. The Hony. Secretary, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
12. The Administrative Officer(Judl.)/Incharge Filing Section, Computer, Administration, General, Accounts, Vigilance and Care Taking Branch, East District, Karkardooma Courts, Delhi.
13. The AO, Accounts Branch through Ld, DDO, East District, Karkardooma Courts, Delhi.
14. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
15. The Incharge Prosecution cell, Karkardooma Courts, Delhi.
16. The PRO/APRO, Karkardooma Courts, Delhi.
17. The Reader to DJ, East District, Karkardooma Courts, Delhi.
18. The Incharge, Lock-up, Karkardooma Courts, Delhi.
19. The Website Committee, Tis Hazari Courts, Delhi.
20. Notice Board, East District, Karkardooma Courts, Delhi.
21. Upload on LAYERS.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.